

extended by the Department of Public Enterprises to the Central Public Sector Enterprises (CPSEs) vide O.M. No. 6/6/2011 -DPE (SC/ST Cell) dated 2nd January, 2012 for compliance in recruitments/appointments in the CPSEs. These instructions have taken effect from 1st January, 2012 and the instructions issued already on the reservation for OBCs stand modified to that extent.

(c) Implementation of instructions on reservation for various categories in CPSEs is monitored by the administrative Ministries/Departments concerned with the CPSEs.

#### **PSUs without Chairman**

1499. SHRI ANIL MADHAV DAVE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that several Navratna Public Sector Undertakings (PSUs) are yet to appoint their Chairmen; and

(b) if so, the details thereof and the list of such PSUs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) Of the 16 Navratna Central Public Sector Enterprises (CPSEs), viz. (1) Bharat Electronics Limited, (2) Bharat Heavy Electrical Limited, (3) Bharat Petroleum Corporation Limited, (4) GAIL (India) Limited, (5) Hindustan Aeronautics Limited, (6) Hindustan Petroleum Corporation Limited, (7) Mahanagar Telephone Nigam Limited, (8) National Aluminium Company Limited, (9) NMDC Limited, (10) Neyveli Lignite Corporation Limited, (11) Oil India Limited, (12) Power Finance Corporation Limited, (13) Power Grid Corporation of India Limited, (14) Rashtriya Ispat Nigam Limited, (15) Rural Electrification Corporation Limited, and (16) Shipping Corporation of India Limited, regular Chief Executive has been appointed in 14 CPSEs. Only in 2 Navratna CPSEs, viz. NMDC Limited and National Aluminium Company Limited, a regular Chief Executive is not in position on date:

#### **'Loss making PSUs'**

1500. SHRI HUSAIN DALWAI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of Public Sector undertakings (PSUs) functioning at the Central and State levels and how many of them are incurring sustained losses;

(b) the details of these enterprises with losses incurred by them;

(c) whether any study has been conducted to find reasons for these losses; and

(d) the steps taken to improve the financial health of these loss-making enterprises?

THE MINISTER FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) As Per information available in the Public Enterprises Survey (2010-11) that was laid in the Parliament on 22.03.2012, there were